

**IN THE NATIONAL COMPANY LAW TRIBUNAL
HYDERABAD BENCH – 1**
ATTENDANCE CUM ORDER SHEET OF THE HEARING HELD ON
26-09-2022 AT 10:30 A.M. THROUGH VIDEO CONFERENCE.

IA(IBC) 1003/2022 in CP(IB) No.321/7/HDB/2020
U/s 7 of IBC, 2016

IN THE MATTER OF:

Bhagyanagar Investments & Trading (P) Ltd

... **Financial Creditor**

Vs

BRS Enterprises and Trading Ltd

... **Corporatae Debtor**

CORAM:-

DR. VENKATA RAMAKRISHNA BADARINATH NANDULA, HON'BLE MEMBER (JUDICIAL)
SH. VEERA BRAHMA RAO AREKAPUDI, HON'BLE MEMBER (TECHNICAL)

ORDER

IA (IBC) 1003/2022:-

Ld. Counsel Shri. Mayur Mundra for the applicant/RP present. This is an application filed by Liquidator to place on record the status report of the Liquidation proceedings. Heard.

Accordingly, the status report is taken on record and IA is disposed of.

Sd/-

MEMBER (T)

Sd/-

MEMBER (J)